

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO-1379
ANSWERED ON - 30.07.2021

"GRANTS GIVEN TO FOOD TESTING LABORATORIES"

1379. SHRI IRANNA KADADI:

Will Minister of Food Processing Industries be pleased to state:

- (a) the number of food testing laboratories that received grants from the Ministry till date;
- (b) the total amount of funds disbursed under the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) towards food testing laboratories since 2017;
- (c) the number of food testing laboratories not accredited by the National Accreditation Board for Testing and Calibration Laboratories which received grants under PMKSY;
- (d) the number of food testing laboratories not yet notified by the Food Safety and Standards Authority of India which received grants disbursed under PMKSY; and
- (e) the manner in which the Ministry recovers unused grants disbursed under PMKSY?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

- (a) The Ministry has approved grants-in-aid to 176 Food Testing Laboratories till date;
- (b) The total amount of ₹101.79 Crore has been disbursed towards Food Testing Laboratories (FTLs) since 2017 under the Pradhan Mantri Kisan Sampada Yojana (PMKSY);
- (c) 37 Laboratories have not received accreditation by National Accreditation Board for Testing and Calibration Laboratories (NABL) out of 93 Food Testing Laboratories which received grants-in-aid under PMKSY;
- (d) 52 Laboratories have not been notified by Food Safety and Standards Authority of India (FSSAI) out of 93 Food Testing Laboratories which received grants-in-aid under PMKSY; and
- (e) In case where grants released by the Ministry are not utilized by the promoter, besides taking action to terminate the project following due process, Ministry also takes recourse to legal action to recover the amount by filing civil suit in consultation with Department Legal Affairs.
